

Non Gazetted) Cadre Recruitment (Amendment) Rules, 1990 (Hindi and English versions) published in Notification No. G.S.R. 326 in Gazette of India dated the 26th May, 1990 under sub-section (3) of section 18 of the Central Reserve Police Act, 1949. [Placed in Library. See No LT-1169/90]

Merchant Shipping (Continuous Discharge Certificate Amendment Rules, 1990.

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): I beg to lay on the Table a copy of the Merchant Shipping (Continuous Discharge Certificate) Amendment Rules, 1990 (Hindi and English versions) published in Notification No. G. S. R. 312 in Gazette of India dated the 19th May, 1990 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No LT-1170/90]

13.48 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Report

[English]

SHRI SHIVRAJ V. PATIL (Latur): I beg to present the Seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.49 hrs

**ESTIMATES COMMITTEE
 First and fourth Reports**

[English]

SHRI JASWANT SINGH (Jodhpur): I beg to present the following Reports:-

- (i) First Report (Hindi and English versions) of Estimates Committee on action taken by Government on the recommendation contained in the 76th Report of the Committee (Eighth Lok Sabha) on the Ministry of Home Affairs-Lakshadweep.
- (ii) Fourth Report (Hindi and English versions) of Estimates Committee on action taken by Government on the recommendations contained in the 70th Report of the Committee (Eighth Lok Sabha) on the Ministry of Home Affairs—Rehabilitation of Migrants from East Bengal.

13.50 hrs.

STATEMENT BY MINISTER

Assault on Nuns of St. Mary's Convent School Gajraula (Moradabad district) Uttar Pradesh on 13th July, 1990

[English]

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Mr. Speaker, Sir, I wish to inform this August House of the facts surrounding the unfortunate incident which took place at St. Mary's Convent School, Gajraula on the 13th of July, 1990.

2. According to the report received from the Government of Uttar Pradesh, a First Information Report was lodged at the Gajraula Police Station on the 13th of July, 1990, in which it was alleged that during the night intervening the 12th and 13th July, three unidentified miscreants armed with iron rods and knives entered the residential part of the school. The miscreants ransacked the belongings. When the nuns and a maid servant living on the premises raised an alarm, they were huddled into a room and threatened with dire consequences in case they contin-